

Date	Office Report	Orders
		<p>5-1-90</p> <p>Madan Pal vs. U.O.I.</p> <p>Sh. Rajeev Sharma, counsel for the applicant. Mrs. RajKumari Chopra, counsel for the respondents.</p> <p>The learned counsel for the applicant does not want to press the case as it has become infructuous, On account of the applicant having resigned <sup>from</sup> the C.P.W.D., he also failed in the examination, the application is dismissed as having become infructuous.</p> <p><i>D.P. Sharma</i> ( D.P. SHARMA ) MEMBER (J)</p> <p><i>B.C. Mathur</i> 5.1.90 ( B.C. MATHUR ) VICE CHAIRMAN</p>